

tion and modernisation Discussions are proposed to be held shortly with the representatives of the Textile Machinery Manufacturers Association in the Ministry of Heavy Industry to evolve short term as well as long term strategy for the systematic development of this industry

Rise in Prices of Tractors Manufactured Indigenously

8244 SHRI YAMUNA PRASAD MANDAL Will the Minister of HEAVY INDUSTRY be pleased to state

(a) whether the prices of tractors is likely to increase when indigenously manufactured, and

(b) if so the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) (a) In comparison with the price at which a tractor can be imported the price of the same tractor if manufactured indigenously is likely to be higher

(b) The main reasons are —

- (i) The price at which a tractor is exported to India by a foreign manufacturer is usually a subsidised price and does not reflect the actual cost of production in the foreign country
- (ii) The cost of plant and equipment as well as raw materials whether imported or indigenous is generally higher in India
- (iii) The volume of production aimed at by indigenous units is generally too low to provide economies of scale and, in absolute terms, it is very much lower than the volumes obtaining in the exporting countries

Eleven more Units for Production of Scooters

8245 SHRI RAMSHEKHAR PRASAD SINGH
SHRI C T DHANDAPANI

Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether 11 more units will produce more scooters; and

(b) if so, by which time the scooters will be produced by the new units?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) (a) and (b) Yes, Sir It is expected that 11 new units may commence production of scooters on a modest scale by 1974-75

हिन्दुस्तान मशीन टूल्स द्वारा आटोमेटिक घड़ियों का निर्माण

8246. श्री श्रीकार लाल बरवा : क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या हिन्दुस्तान मशीन टूल्स बंगलौर में तारीख वाली तथा आटोमेटिक घड़ियों का निर्माण किया है, और

(ख) यदि हाँ तो यह घड़ियाँ कब तक आ जायेंगी ?

भारतीय उद्योग मंत्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) जी हाँ। पुर्जों के सयाजन (एम्प्लिबल करके) द्वारा।

(ख) ये बाजार में सीमित संख्या में मिल रही हैं।

Pak Delegation Consisting of P.O.Ws. Wives to U.N. to Propagate Release of P.O.Ws.

8247 SHRI S C SAMANTA Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) the reaction in the diplomatic circles in connection with the visit of Pakistani Delegation consisting of P.O.Ws' wives and others canvassing for the release of P.O.Ws' at the UN Headquarters and elsewhere;

(b) the efforts made by India to counter the effects of the adverse propaganda; and

(c) the steps taken by Government to apprise the world about the exact position of India in respect of the issue of the P.O.Ws.?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (c). The visit abroad of the Pakistani Delegation comprising P.O.Ws' wives was utilised by Pakistan for launching yet another propaganda campaign against India on the P.O.W. issue.

Government have taken appropriate action to inform international opinion of the correct position regarding the P.O.W. issue and to counter Pakistani propaganda.

Visit of British Aircraft Corporation Team to India

8248 SHRI MUKHTIAR SINGH MAIK: Will the Minister of DEFENCE be pleased to state.

(a) whether any team of British Aircraft Corporation visited India recently; and

(b) if so, the purpose of the visit and the agreements arrived at, if any?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a) Yes, Sir.

(b) The visit was in connection with the presentation of the features of the aircraft produced by the British Aircraft Corporation. No agreement was arrived at with the team.

Uganda Repatriates in Gujarat

8249. SHRI VEKARIA:
DR. RANEN SEN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of persons who were repatriated from Uganda and rehabilitated in Gujarat State during the year 1972;

(b) the places where they have been rehabilitated; and

(c) the assistance given to them during that period?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY): (a) to (c). About 5,000 out of the repatriates who came from Uganda, are estimated to have gone to Gujarat. As the scheme for the rehabilitation of these repatriates is yet to be sanctioned, it is not possible at this stage to state the number of repatriates rehabilitated at different places in Gujarat State. The State Government of Gujarat have, in the interim, sanctioned an *ad hoc* grant of Rs. 500/- per family in deserving cases.

Criminal Cases against M/s. National Engineering, Dumka, under Section 14 of E.P.F. Act

8250. SHRI RAMAVATAR SHASTRI:
SHRI MD. JAMILUREHMAN:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether criminal cases under section 14 of the Employees Provident Fund Act, 1952 filed against M/s. National Engineering, Dumka have ended in acquittal on account of the lapses on the part of the conducting Provident Fund Inspector and the trial court has adversely commented upon the role of the said Provident Fund Inspector;

(b) if so, the action taken against the Provident Fund Inspector; and

(c) whether the establishment is being considered for recovery?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY): The Provident Fund Authorities have intimated as under:—

(a) Yes.

(b) The concerned Provident Fund Inspector has been asked to explain as to why appropriate action should not be taken against him for failure of the cases in which he was complainant and for the adverse remarks passed against him by the trial court.